

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/172/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARIES ENTERPRISES  
NAME OF THE RESPONDENT(S) : AUGUSTAN TEXTILE COLOURS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYANARAYANA } For Petitioners  
A.K. MYLSAMY } A.G. Sathyanarayana

②. S. SARAVANIAM. } For Respondent  
G. Ramalingam } G. Ramalingam

**ORDER**

Counsel representing both the parties are present. Counsel for respondent sought time for making submissions. Time extended at request. Put up on 25.09.2017 at 10.30A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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